

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 07.07.2021

MORNING SESSION

SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 521/2016	Arguments	TSL	SMK
2	OS 423/2017	Evidence	KRG	USK
3	OS 621/2015		GN	-
4	OS 581/2015		DSJ	BTM
5	OS 413/2018		THR	DSJ
6	OS 603/2015		KSL	GN
7	OS 583/2015		OMG	KBJ
8	OS 241/2015		HCR	SMR
9	OS 121/2014		YMS	BG
10	OS 267/2015		TNB	SMR
11	LAC 348/2009		RK	DB
12	MVC 77/2018		VRL	HTV
13	MC 67/2017		NLR	JVK
14	OS 597/2015		THR	KNR
15	OS 513/2013		MSM	AS

AFTER-NOON SESSION

SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 97/2014	Hearing	KRG	TKR
2	OS 1149/2009		KVM	SHG
3	OS 495/2015		L	MN
4	OS 485/2016		ARR	SL
5	OS 743/2014	A/Plaint	MBS	CGR
6	MC 77/2017	Steps	CRV	VGM
7	SC 1/2018	Objection	BG	NLS
8	OS 340/2021	Steps	KSL	-
9	OS 225/2015	A/WS.	NGR	YCM
10	OS 505/2015	Objection	SL	LSN
11	RA 13/2019	A/P/draft	BRS	BPG
12	OS 298/2020	Objection	CRV	MN
13	MC 37/2021	A/M/Report	RL	-
14	RA 9/2019	Steps	BPG	-
15	EX. 46/2019		K	-


Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:07.07.2021

CIVIL CASES					
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 194/18	SMR	-	1. OS 154/19	KKMB	-
2. OS 350/20	CRV	RM	2. OS 678/16	AR	KSR
3. OS 335/21	MSG	P-	3. OS 514/13	LKS	TK
4. OS 1794/09	AM	MM	4. OS 302/12	SNGR	-
5. OS 98/11	AS	KNS	5. OS 1664/09	HVM	RK
6. OS 320/18	NHS	MN	6. OS 292/20	BG	LN
7. OS 444/13	OMG	CKR	7. OS 298/14	HGR	PCB
8. OS 312/19	GKS	NKS	8. RA 88/16	RC	VAB
9. OS 1646/09	RVK	KRG	9. MC 58/17	RK	SMR
10. OS 638/18	CP	YMS	10. OS 804/09	BS	CKS
11. MISC 54/11	AS	-	11. OS 166/18	SR	DNS
12. EX 30/19	PN	AS	12. OS 394/09	TSR	MSR
13. OS 210/09	TSR	HSK	13. OS 512/09	PMS	GR
14. OS 86/10	RNR	SGK	14. OS 448/18	MBS	NRS
15. OS 842/09	BAM	DSJ	15. LAC 38/12	MSS	RL


 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 07.07.2021

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	EVIDENCE	Pltf	Deft		HEARING	Pltf	Deft
1.	OS 410/2012	KRG	BG	1.	OS 657/2015	KKG	AS
2.	OS 641/2015	PTH	VRS	2.	OS 295/2016	KDM	CVK
3.	OS 437/2015	JK	JKR	3.	OS 192/2016	BM	HGN
4.	OS 95/2015	MBS	HSR	4.	OS 524/2020	SMR	HBV
5.	OS 361/2016	BG	YDR	5.	OS 63/2017	NSK	NGK
	HEARING			6.	RA 48/2019	RK	SMR
6.	OS 402/2016	HK	NKS	7.	LAC 139/2009	RC	RS
7.	OS 203/2016	SMR	NHP	8.	LAC 142/2009	RL	MAS
8.	OS 582/2017	BR	HKR	9.	OS 146/2019	RMR	-
9.	OS 542/2017	VSN	BMM	10.	OS 568/2017	PS	KSL
10.	OS 157/2017	RK	VLR	11.	OS 466/2017	GRS	VNR
11.	OS 201/2019	MDU	CGP	12.	OS 233/2019	NSK	-
12.	MC 92/2017	KKG	MM	13.	OS 389/2016	NKS	SM
13.	MC 76/2020	MG	-	14.	OS 7/2017	BSS	PSS
14.	MVC 732/2015	MCN	HTV	15.	OS 794/2013	MM	AS
15.	MVC 80/2017	SMR	BPG				



II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are required to strictly follow SOP dated 25.05.2021 issued by Hon'ble High Court of Karnataka.

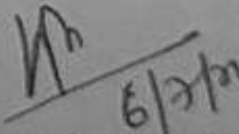
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 07.07.2021

Morning Session

Afternoon Session

Sl. No	Case No	Sl. No	Case No
1	OS 331/2009	1	CC 2042/2012
2	OS 313/2012	2	CC 1300/2016
3	OS 353/2010	3	CC 2220/2016
4	OS 53/1991	4	CC 3230/2017
5	OS 55/2006	5	CC 681/2016
6	OS 52/2009	6	CC 768/2016
7	OS 239/2014	7	CC 998/2016
8	OS 441/2016	8	CC 1669/2016
9	OS 85/2019	9	CC 1671/2016
10	OS 309/2011	10	CC 2323/2016
11	OS 113/2019	11	CC 404/2017
12	OS 165/2019	12	CC 418/2017
13	CC 1528/2011	13	CC 2203/2017
14	CC 2737/2020	14	CC 2206/2017
15	CC 1144/2012	15	CC 982/2018

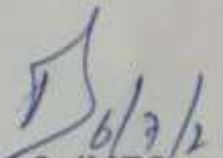
Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala

**I ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 07-07-2021**

Afternoon Session

Sl.No.	Case No.	Advocate
1.	OS 348/2017	HRK
2.	OS 444/2018	BLR
3.	OS 506/2018	M.M
4.	OS 92/219	OMG
5.	OS 248/2017	KKM
6.	OS 36/2019	MBS
7.	OS 250/2017	BPG
8.	OS 374/2017	KBT
9.	OS 418/2017	NRN
10.	OS 74/2018	NR
11.	OS 419/2017	NRN
12.	OS 420/2017	NRN
13.	OS 302/2018	Ramaiah
14.	OS 238/2020	OMG
15.	OS 239/2020	OMG


I Addl. CJ & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA**
LIST OF CASES TAKEN ON BOARD ON 07-07-2021
Morning Session Afternoon Session

Sl. No	Case No.		Plt/Ptr/DHR	Def/Res/JDR	Sl. No	Case No.		Plt/Ptr/DHR	Def/Res/JDR
1.	OS	221/1995	BAM	RDS	16	OS	356/2011	VLR	JP
2	OS	108/2017	KRM	EXPT	17	OS	162/2017	KNS	EXPT
3	OS	124/2004	KKM	SMR	18	OS	206/2017	MBS	KSL
4	OS	142/2004	KKM	SMR	19	OS	36/2017	NM	RK
5	OS	392/2008	DSJ	RK	20	OS	574/2019	NHP	NLS
6	OS	402/2008	RY	KNS	21	OS	23/2020	NLS	GM
7	OS	539/2019	BPG	MG	22	OS	24/2020	NLS	GM
8	OS	540/2019	BPG	MG	23	OS	27/2020	NLS	GM
9	OS	541/2019	BPG	MG	24	OS	28/220	NLS	GM
10	OS	545/2019	BPG	MG	25	OS	29/2020	NLS	GM
11	OS	546/2019	BPG	MG	26	OS	37/2020	NLS	GM
12	OS	124/2017	BPG	KNS	27	OS	38/2020	NLS	GM
13	OS	174/2018	KVK	SH	28	OS	43/2020	NLS	GM
14	OS	90/2019	HSS	GCS	29	Cmis	439/2019	SMR	
15	OS	211/2016	AS	HCR	30	Cmis	249/2020	RDP	

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II Addl. Civil Judge & JMFC
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 25-06-2021 issued by Hon'ble High Court of Karnataka